

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO.*213**

TO BE ANSWERED ON THE 03RD AUGUST, 2021/ SRAVANA 12, 1943 (SAKA)

PUBLIC SERVICE COMMISSION IN PUDUCHERRY

***213. SHRI VE. VAITHILINGAM:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there is no separate Public Service Commission in the Union Territory of Puducherry;

(b) whether the Government has any proposal for setting up of Puducherry Public Service Commission for Government jobs; and

(c) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c): A Statement is laid on the Table of the House.

**STATEMENT IN REPLY TO LOK SABHA STARRED QUESTION NUMBER *213
FOR 03.08.2021**

(a): There is no separate Public Service Commission in the Union Territory of Puducherry as it does not come under the definition of 'State' in so far as Article 315 (1) of the Constitution of India is concerned.

(b) & (c): There is no such proposal.
